

9

**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

Co. Appeal No. 19/252/NCLT/AHM/2017


Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 11.09.2017**

Name of the Company: Vasudev Hemubhai Dabi.
V/s.
Registrar of Companies, Gujarat.

Section of the Companies Act: Section 252 of the Companies Act, 2013

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	PRASHANT PATEL	ADVOCATE	APPELLATE	
2.				

ORDER

Learned Advocate Mr. Prashant Patel present for Appellant. None present for ROC.

Proof of service of notice on ROC filed.

Certificate of Chartered Accountant filed.

ROC filed reply.

Appellant is directed to file the copy of Income Tax return of the company for the last Financial Year and copy of shareholding of the company from MCA Portal.

List the matter on 12.10.2017.


**BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

Dated this the 11th day of September, 2017.